110

(c) if so, the reaction of the Government to its manufacture and use on commercial scale?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) and (c). Mixing of insecticides is contrary to the law of land and will infringe the provisions of the Prevention of Food Adulteration Act 1955. The hazards attendant on mixing of Malathion with the foodgrains under Indian conditions are well-known and adoption of this method has, therefore, to be prohibited.

The question whether the process of treating foodgrains direct with Malathion will be more laborious or not, therefore, does not arise.

International Seminar on 'Population over-growth'

1081. SHRI RAJDEO SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether Government have accepted the suggestion of the International Seminar on "Population overgrowth" held in New Delhi in the first week of March this year that in the curriculum of all Medical Colleges in the country population dynamics and family planning be included;
- (b) whether family planning programme with the infra-structure of health care and medical education at all levels is considered essential for the success of family planning; and
 - (c) if so, the steps contemplated?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA): (a) The Medical Council of India, a statutory body which regulates medical education in India recommended in 1968 to medical colleges and Universities a curriculum in Family Planning including population dynamics for inclusion in the courses of under-graduate medical education.

(b) and (c). Yes. Pre-service and inservice training in family planning is provided to health and family planning workers both medical and para-medical.

Recommendations of Bhagavati Committee for development of Inland Water Transport in Kerala

1082. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the recommendations of the Bhagavati Committee for the Development of Inland Water Transport in Kerala;
- (b) whether any scheme has been prepared or is under preparation to connect the Southern and Northern tips of Kerala with inland waterways; and
- (c) if so, the salient features thereof and the progress made in its implementation?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) The recommendations of the Bhagavati Committee for the development of Inland Water Transport in Kerala are as under:

- (i) As a long term policy the State Government should draw up a phased programme for the improvement of the West Coast Canal. The section of the canal between Quilon and Cochin should be given first priority. Before new excavations are taken up for extension of the canal, the existing sections should be properly maintained. The improvement schemes along with detailed estimates of works and cost-benefit studies should be prepared.
- (ii) The scheme for providing adequate inland water transport facilities for the industrial complex in the Cochin region where such facilities will go a long way to accelerate further development of F. A. C. T., Cochin Division, the Oil Refinery, the Titanium Complex and other major industrial units as well as small and medium industries should be accorded the highest priority. We recommend that this project should be taken up in the Fourth Plan.
- (iii) In the Chavara-Quilon region, facilities are required for transport of ilimenite and other rare earths from the mining and processing areas

- to the Neendakara port for export purposes. The development of inland waterways in this region should, therefore, be taken up on priority basis in the Fourth Five Year Plan.
- (iv) The scheme for providing better inland water transport facilities for the proposed iron ore industry near Beypore in Kozhikode district should be further examined on receipt of detailed project report from the State Government.
- (v) Passenger and cargo services should be modernised and augmented and waterways improved by acquiring dredgers where necessary.
- (vi) Since Kerala has a vast potential for the development of water transport, we recommend that the State Government should set up a separate Inland Water Transport Organisation with qualified technical personnel on a priority basis to study the whole problem and prepare detailed project reports with necessary costbenefit studies and also co-ordinate and supervise the implementation of the schemes.

Apart from these recommendations, there are many other recommendations of the Bhagavati Committee which are of general nature and apply to all States.

(b) and (c). The West Coast Canal stretches from Hosdrug in the North to Trivandrum in the South. Between Badagara and Baliapatnam, there are three gaps of 16 kms., 8 kms., and 16 kms., in length. Out of these gaps, excavation of the portion between Badagara and Mahe has been sanctioned and the works are in progress.

Amount to Kerala Government for development of Inland Water Transport during Fourth Five Year Plan

1083. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the total amount given by the Central Government to the Government of Kerala for the development of Inland Water Transport during the last three years; and
- (b) the amount proposed to be given for the remaining period of the Fourth Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) Rs. 73,15,100/-.

(b) A sum of Rs. 73.15 lakhs has already been released against schemes of Rs. 229.29 lakhs sanctioned so far. Amount to be given for the remaining period in the Fourth Plan will depend upon the progress achieved, subject to the ceiling of the Plan provision.

Effect on Price of partial control on Sugar

1084. SHRIMATI SAVITRI SHYAM : SHRI SHIV KUMAR SHASTRI :

Will the Minister of AGRICULTURE be pleased to state:

- (a) how far imposition of partial control on sugar will be helpful in controlling the high prices of sugar in the country and save the consumers; and
- (b) whether Government have also fixed new ex-factory prices of sugar in the country and most particularly in the sugarcane producing State of Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Under the policy of partial control the consumer gets the benefit of securing a reasonable portion of his requirement for domestic consumption at a fair price, and the sugar industry is also enabled to pay for the cane a price higher than the minimum fixed by the Central Government, thereby giving an incentive to the farmers to grow more cane and supply to the factories. Consequential increase in sugar production will help to bring down its prices.

(b) Yes, Sir.

White (Milk) Revolution for increasing Milk Production

1085. SHRIMATI SAVITRI SHYAM : SHRI R. K. SINHA :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are proposing to introduce 'White Revolution' for increasing the milk production in the country and if so, the names of the States where this programme is to be introduced in the first instance: